

## SUPREME COURT OF INDIA

This file relates to the proposal for appointment of S/Shri (1) B.N.Maheshwara, and (2) Arun Kumar Krishnan, Advocates, as Judges of the Karnataka High Court.

The above recommendation made by the then Chief Justice of the Karnataka High Court, in consultation with his two senior-most colleagues, vide Minutes dated 16<sup>th</sup> August, 2017 has the concurrence of the concerned State Government.

Having regard to the material on record, the Collegium resolves that the proposal for appointment of S/Shri (1) B.N. Maheshwara and (2) Arun Kumar Krishnan, Advocates be remitted to the Chief Justice of the Karnataka High Court.

( Dipak Misra ), C.J.I.

( Ranjan Gogoi ), J.

( Madan B Lokur ), J.

August 01, 2018.

